

LOK SABHA SECRETARIAT
(TABLE OFFICE)

PARLIAMENT HOUSE,
NEW DELHI-110001.

May 25, 2019
Jyaistha 4, 1941 (Saka)

NOTIFICATION

No. 37/2/2019/T. The following order by the President of India dated the 25th May, 2019, is published for general information:-

“25 May 2019

ORDER

In exercise of the powers conferred upon me by sub-clause (b) of clause (2) of article 85 of the Constitution, I hereby dissolve the Lok Sabha.

Ram Nath Kovind,
PRESIDENT OF INDIA.”

SNEHLATA SHRIVASTAVA
SECRETARY GENERAL.

No. 37/2/2019/T

May 25, 2019
Jyaistha 4, 1941 (Saka)

Copy forwarded for information to:-

- (1) President's Secretariat; Prime Minister's Secretariat; Cabinet Secretariat; Rajya Sabha Secretariat; NITI Aayog, Election Commission; Supreme Court; All Ministries/Departments of Government of India.
- (2) Additional Private Secretary to Deputy Speaker, Lok Sabha.
- (3) All Officers and Branches of Lok Sabha Secretariat.


(RAVINDRA GARIMELLA)
JOINT SECRETARY